

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PRABHAT FORGINGS PVT LTD**

1.	NAME OF CORPORATE PERSON	PRABHAT FORGINGS PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11-02-1980
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies- Chandigarh
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U28910PB1980PTC004135
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	123-B, MODEL TOWN, BEHIND LAL KOTHI, GURUDWARA BEBE NANKI ROAD, LUDHIANA PUNJAB-141002
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 ST AUGUST, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. PARMINDER SINGH BATHLA, SCO-6, 3RD FLOOR, FEROZE GANDHI MARKET, LUDHIANA- 141001 EMAIL:-bathla7@gmail.com (M) +91 9814117434 / +91 9216502700 IBBI REGISTRATION NO: IBBI/IPA- 002/IPN00217/2017-18/10669
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20 TH SEPTEMBER, 2021

Notice is hereby given that the Prabhat Forgings Pvt Ltd has commenced voluntary liquidation on 21st August, 2021.

The stakeholders of Prabhat Forgings Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 20th September 2021, to the liquidator at the address mentioned at Sr. No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 21st August, 2021
Place: Ludhiana

CS Parminder Singh Bathla
Liquidator
IBBI Registration No: IBBI/IPA-
002/IPN00217/2017-18/10669



SCHEDULE I
FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PRABHAT FORGINGS PVT LTD

1. Name of Corporate Person	Prabhat Forgings Pvt Ltd
2. Date of Incorporation of Corporate Person	11-02-1980
3. Authority under which Corporate Person is incorporated/ Registered	Registrar of Companies-Chandigarh
4. Corporate Identity Number/Limited Liability Identity Number of Corporate Person	U28910PB1980PTC004135
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	123-B, Model Town, Behind Lal Kothi, Gurudwara Bebe Nanki Road, Ludhiana Punjab-141002
6. Liquidation Commencement Date of Corporate Person	21st August, 2021
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Parminder Singh Bathla, Sco-6, 3rd Floor, Ferozchandhi Market, Ludhiana-141001 Email:- bathla7@gmail.com (M) +91 9814117434 / +91 9216502700 IBBI Registration No: IBBI/PA-002/IPN00217/2017-18/10669
8. Last Date for Submission of Claims	20th September, 2021

Notice is hereby given that the Prabhat Forgings Pvt Ltd has commenced voluntary liquidation on 21st August, 2021.

The stakeholders of Prabhat Forgings Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 20th September 2021, to the liquidator at the address mentioned at Sr. No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CS Parminder Singh Bathla
Liquidator

Date : 21st August, 2021
Place: Ludhiana

IBBI Registration No:
IBBI/PA-002/IPN00217/2017-18/10669

NOTICE

Notice is hereby given that the following share certificates of HLE Glascoat Limited (Formerly known as Swiss Glascoat Equipments Limited) are registered in our/ my name as mentioned below has /have been lost. Since, we have purchased these shares and not traceable at my end, I/We have applied for issue of duplicate share certificate.

Folio No. : 3574

Name of Member : Kaushik Rajyaguru
Distinctive No.s : 2334401-2334500
Cert. No.: 14570
Shares (qty): 100

Folio No. : 3578

Name of Member : Rasila Rajyaguru
Distinctive No.s : 2334801-2334900
Cert. No.: 14574
Shares (qty): 100

Folio No. : 3631

Name of Member : Mukesh Rajyaguru
Distinctive No.s : 2341401-2341500
Cert. No.: 14640
Shares (qty): 100

Folio No. : 3658

Name of Member : Bhavin Rajyaguru
Distinctive No.s : 2345101-2345200
Cert. No.: 14677
Shares (qty): 100

So, general public are hereby warned not to deal with the following securities and if company do not receive any objection within 15 days from the date of publication of this notice on above-mentioned regd. Address of the company or to the company's R & T Agent Link Intime India Pvt. Ltd. (B 102 & 103, Shangrila Apts, Opp. HDFC Bank, near Radhakrishna Chaur Rasta, Akota, Vadodra-390020), the company will Process for the issue of Duplicate share certificate(s) in my/our name.

Place : Rajkot

Date : 22-08-2021

KIRLOSKAR ELECTRIC COMPANY LIMITED.,

Registered Office: No. 19, 2nd Main Road, Peenya 1st Stage, Phase -1,

Peenya, Bengaluru - 560 058

CIN: L31100KA1946PLC000415; Phone: 080 28397256; Fax: 080 28396727

E mail: investors@kirloskarelectric.com; Website: www.kirloskarelectric.com


74th Annual General Meeting of Kirloskar Electric Company Limited

The 74th (Seventy-Fourth) Annual General Meeting ("AGM") of the members of the Kirloskar Electric Company Limited ("the Company") will be held on **Tuesday, September 21, 2021 at 11:00 A.M.** through Video Conference ("VC")/ Other Audio Visual Means ("OAVM"), in compliance with all the applicable provisions of the Companies Act, 2013 and the Rules framed thereunder and the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 read with all applicable Circulars on this matter issued by the Ministry of Corporate Affairs ("MCA") and the Securities and Exchange Board of India ("SEBI"), to transact the business set forth in the Notice of the AGM.

In view of the massive outbreak of the COVID-19 pandemic, social distancing is a norm to be followed and in compliance with the provisions of the Companies Act, 2013 ("Act"), SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("SEBI Listing Regulations") and MCA Circulars, the AGM of the Company is being held through VC / OAVM. Hence, Members can attend and participate in the ensuing AGM through VC/OAVM.

The Notice of the 74th AGM along with the Annual Report for the Financial Year

Stressed Asset Management Branch, Delhi, 4th Floor, Rajendra Bhawan, Rajendra Palce, Delhi. 110008, samdel@bankofbaroda.com 011-43026349, 41709201

PUBLIC NOTICE

advance account **BEST FOOD LTD** with our Stressed Assets Management Branch -
ation of Photographs of Wilful Defaulters.

is hereby given to the public at large that BANK OF BARODA has declared the following
as wilful defaulters, in terms of Bank's/RBI's extant guidelines, complying with the due
as prescribed.

BEST FOOD LTD (Borrower), Registered office at: 2867/2, Sector-49, Chandigarh Housing

ਸ਼੍ਰੀ ਦੇ ਤਿਉਹਾਰ ਮੌਕੇ ਭੈਣਾਂ ਵੱਲੋਂ ਭਰਾਵਾਂ | ਡੀਏਵੀ ਸਕੂਲ ਸਮਾਣਾ ਦੇ ਸਤਿਕਾਰ ਕੇਟ ਕਰਨ ਦਾ ਤਸ਼ਾਨ ਵਹਿਆ ਬੱਚਿਆਂ ਨੂੰ ਕੀਤਾ ਸਨਮਾਨਿਤ

ਸਨਮਾਨਿਤ ਸ਼੍ਰੀ ਸਤੀਸ਼ ਕੁਮਾਰ ਜੈਨ,
ਮੈਂਬਰਸ਼ੀਪਸ, ਅਫੀਸ਼ਨਲ ਕਮਿਸ਼ਨਰ-2,
ਮਿਊਂਸੀਪਲ ਕਾਰਪੋਰੇਸ਼ਨ, ਚੰਡੀਗੜ੍ਹ

ਵਿਸ਼ਾ: ਖੂਬ ਨੰ 675,
ਮੋਟਰ ਮਾਰਕਿਟ ਅਤੇ
ਕਮਰਸ਼ੀਅਲ ਕੰਪਲੈਕਸ,
ਮਨੀਮਾਜਰਾ, ਚੰਡੀਗੜ੍ਹ



ਦੇ 100 ਫੀਸਦੀ ਹਿੱਸੇ ਦੇ ਮਾਲਕਾਨਾ ਹੱਕ ਬਿਨਾ ਵਸੀਅਤ
ਮੌਤ ਦੇ ਆਧਾਰ 'ਤੇ ਸਵ. ਸ਼੍ਰੀ ਜਗਦੀਸ਼ ਚੰਦ ਪੁੱਤਰ ਸ਼੍ਰੀ
ਰਾਮ ਕਿਸ਼ਨ ਦੇ ਨਾਂ ਤੋਂ ਤਬਦੀਲ ਕਰਨ ਸਬੰਧੀ।

ਆਮ ਜਨ ਸਧਾਰਨ ਤੇ ਸਾਰੇ ਸੰਬੰਧੀਆਂ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ
ਹੈ ਕਿ ਇਸ ਦਫਤਰ ਦੇ ਰਿਕਾਰਡ ਮੁਤਾਬਕ ਖੂਬ ਨੰ 675,
ਮੋਟਰ ਮਾਰਕਿਟ ਅਤੇ ਕਮਰਸ਼ੀਅਲ ਕੰਪਲੈਕਸ,
ਮਨੀਮਾਜਰਾ, ਚੰਡੀਗੜ੍ਹ ਦਾ 100 ਫੀਸਦੀ ਹਿੱਸਾ ਸਵ. ਸ਼੍ਰੀ
ਜਗਦੀਸ਼ ਚੰਦ ਪੁੱਤਰ ਸ਼੍ਰੀ ਰਾਮ ਕਿਸ਼ਨ ਦੇ ਨਾਂ ਹੈ।

1. ਸ਼੍ਰੀਮਤੀ ਕਮਲੇਸ਼ ਰਾਣੀ ਪਤਨੀ ਸਵ. ਸ਼੍ਰੀ ਜਗਦੀਸ਼
ਚੰਦ, 2. ਸ਼੍ਰੀ ਸੰਜੀਵ ਕੁਮਾਰ ਅਤੇ 3. ਸ਼੍ਰੀਮਤੀ ਸੁਮਨ
ਪੁੱਤਰੀ ਸਵ. ਸ਼੍ਰੀ ਜਗਦੀਸ਼ ਚੰਦ ਨੇ ਦੱਸਿਆ ਹੈ ਕਿ ਸਵ.
ਸ਼੍ਰੀ ਜਗਦੀਸ਼ ਚੰਦ ਪੁੱਤਰ ਸ਼੍ਰੀ ਰਾਮ ਕਿਸ਼ਨ ਦੀ ਬਿਨਾ
ਵਸੀਅਤ ਮੌਤ ਮਿਤੀ 19.6.2020 ਨੂੰ ਹੋ ਚੁੱਕੀ ਹੈ।

ਹੁਣ, 1. ਸ਼੍ਰੀਮਤੀ ਕਮਲੇਸ਼ ਰਾਣੀ ਪਤਨੀ ਸਵ. ਸ਼੍ਰੀ
ਜਗਦੀਸ਼ ਚੰਦ, 2. ਸ਼੍ਰੀ ਸੰਜੀਵ ਕੁਮਾਰ ਪੁੱਤਰ ਸ਼੍ਰੀ
ਜਗਦੀਸ਼ ਚੰਦ ਦੋਵੇਂ ਵਾਸੀ ਮਕਾਨ ਨੰ 516, ਸੈਕਟਰ
25, ਪੰਚਕੂਲਾ ਅਤੇ 3. ਸ਼੍ਰੀਮਤੀ ਸੁਮਨ ਪਤਨੀ ਸ਼੍ਰੀ
ਗੁਰਦੇਵ ਸਿੰਘ ਵਾਸੀ 77, ਦੇਵੀਨਗਰ, ਸੈਕਟਰ 3,
ਪੰਚਕੂਲਾ ਨੇ ਖੂਬ ਨੰ 675, ਮੋਟਰ ਮਾਰਕਿਟ ਅਤੇ
ਕਮਰਸ਼ੀਅਲ ਕੰਪਲੈਕਸ, ਮਨੀਮਾਜਰਾ, ਚੰਡੀਗੜ੍ਹ ਦੇ
100 ਫੀਸਦੀ ਹਿੱਸੇ ਦੇ ਮਾਲਕਾਨਾ ਹੱਕ ਸ਼੍ਰੀ ਜਗਦੀਸ਼ ਚੰਦ
ਪੁੱਤਰ ਰਾਮ ਕਿਸ਼ਨ ਦੀ ਬਿਨਾ ਵਸੀਅਤ ਮੌਤ ਦੇ ਆਧਾਰ
'ਤੇ ਆਪਣੇ ਨਾਂ ਤਬਦੀਲ ਕਰਨ ਲਈ ਬੇਨਤੀ ਕੀਤੀ ਹੈ।
ਜੇਕਰ ਕਿਸੇ ਵਿਅਕਤੀ ਨੂੰ ਉਪਰੋਕਤ ਜਾਇਦਾਦ ਦੇ
ਦਰਸਾਏ ਹਿੱਸੇ ਦਾ ਇਤਕਾਲ ਉਪਰੋਕਤ ਬਿਨਕਾਰ ਦੇ
ਪੱਖ ਵਿਚ ਕੀਤੇ ਜਾਣ 'ਚ ਇਤਰਾਜ਼ ਹੈ ਤਾਂ ਉਹ
ਆਪਣਾ ਇਤਰਾਜ਼ ਲਿਖਤੀ ਤੌਰ 'ਤੇ ਨਿਮਨਹਸਤਾਖਰੀ
ਦੇ ਦਫਤਰ ਕਮਰਾ ਨੰ 115, ਪਹਿਲੀ ਮੰਜਿਲ, ਨਿਊ
ਫਿਲੈਕਸ ਬਿਲਡਿੰਗ, ਮਿਊਂਸੀਪਲ ਕਾਰਪੋਰੇਸ਼ਨ, ਸੈਕਟਰ
17, ਚੰਡੀਗੜ੍ਹ ਵਿਖੇ ਇਸ ਨੋਟਿਸ ਦੇ ਪ੍ਰਕਾਸ਼ਨ ਦੀ
ਮਿਤੀ ਤੋਂ 30 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਭੇਜ ਸਕਦਾ ਹੈ।
ਅਜਿਹਾ ਨਾ ਹੋਣ 'ਤੇ ਦੱਸੀ ਜਾਇਦਾਦ ਦੀ ਮਲਕੀਅਤ
ਦੀ ਤਬਦੀਲੀ ਇਸ ਅਨੁਸਾਰ ਕਰ ਦਿੱਤੀ ਜਾਵੇਗੀ ਅਤੇ
ਇਸ ਉਪਰੰਤ ਕਿਸੇ ਦਾਅਵੇ ਨੂੰ ਮੰਨਿਆ ਨਹੀਂ ਜਾਵੇਗਾ।

ਸ਼੍ਰੀ ਸਤੀਸ਼ ਕੁਮਾਰ ਜੈਨ, ਐਚਸੀਐਸ, ਅਫੀਸ਼ਨਲ
ਕਮਿਸ਼ਨਰ-2, ਮਿਊਂਸੀਪਲ ਕਾਰਪੋਰੇਸ਼ਨ, ਚੰਡੀਗੜ੍ਹ

ਸਮਾਸੂਚੀ 1

ਫਾਰਮ ਦੇ

ਜਨਤਕ ਘੋਸ਼ਣਾ

(ਦੀਵਾਲਾ ਅਤੇ ਦੀਵਾਲੀਆਪਣ ਬਾਰੇ ਡਾਰਟ ਸਰਕਾਰ ਰੈਗੂਲੇਸ਼ਨ 14 ਅਧੀਨ (ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀਆਂ
ਲਈ ਦੀਵਾਲੀਆਪਣ ਰੈਗੂਲੇਸ਼ਨ ਦੀ ਪ੍ਰਕਿਰਿਆ ਲਈ) ਰੈਗੂਲੇਸ਼ਨ 2017)

ਪ੍ਰਭਾਤ ਫੋਰਜਿਗ ਪ੍ਰਾਇਵੇਟ ਲਿਮਟਿਡ ਦੇ ਹਿੱਸੇਦਾਰਾਂ ਦੇ ਧਿਆਨ ਹਿੱਤ

1. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਨਾਂ	ਪ੍ਰਭਾਤ ਫੋਰਜਿਗ ਪ੍ਰਾਇਵੇਟ ਲਿਮਟਿਡ
2. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਇਨਕਾਰਪੋਰੇਸ਼ਨ ਦੀ ਮਿਤੀ	11-02-1980
3. ਅਥਾਰਿਟੀ ਜਿਸ ਤਹਿਤ ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਇਨਕਾਰਪੋਰੇਟ/ਰਜਿਸਟਰਡ ਹੈ।	ਰਜਿਸਟਰਾਰ ਆਫ ਕੰਪਨੀਜ਼, ਚੰਡੀਗੜ੍ਹ
4. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਪਹਿਚਾਣ ਨੰਬਰ/ਸੀਮਤ ਦੇਣਦਾਰੀਆਂ ਪਹਿਚਾਣ ਨੰਬਰ।	U28910PB1980PTC004135
5. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਮੁੱਖ ਦਫਤਰ (ਜੇਕਰ ਹਨ) ਦਾ ਪਤਾ	123-ਬੀ, ਮੋਡਲ ਟਾਊਨ, ਲਾਲ ਕੋਠੀ ਦੇ ਪਿੱਛੇ, ਗੁਰਦੁਆਰਾ ਬੇਬੇ ਨਾਨਕੀ ਰੋਡ, ਲੁਧਿਆਣਾ ਪੰਜਾਬ-141002
6. ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੀ ਦੀਵਾਲੀਆ ਘੋਸ਼ਿਤ ਹੋਣ ਦੀ ਮਿਤੀ	21.8.2021
7. ਲਿਕਵੀਡੇਟਰ ਦਾ ਨਾਂ, ਪਤਾ, ਈਮੇਲ ਪਤਾ, ਟੈਲੀਫੋਨ ਨੰਬਰ ਅਤੇ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ	ਸ਼੍ਰੀ ਪਰਮਿੰਦਰ ਸਿੰਘ ਬੱਠਲਾ, ਐਸਸੀਓ-6, ਭੀਜੀ ਮੰਜਿਲ, ਵਿਰੋਜਗਾਂਧੀ ਮਾਰਕੀਟ, ਲੁਧਿਆਣਾ-141001 ਈਮੇਲ : bathia7@gmail.com ਮੋਬਾਇਲ ਨੰਬਰ : +91 9814117434 +91 9216502700 ਆਈਬੀਐਲਆਈ ਰਜਿ. ਨੰ. : lbbl/ipa-002/ lpn00217/2017-18/10669
8. ਦਾਅਵੇ ਪੇਸ਼ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	20.9.2021

ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਪ੍ਰਭਾਤ ਫੋਰਜਿਗ ਪ੍ਰਾਇਵੇਟ ਲਿਮਟਿਡ ਨੇ ਮਿਤੀ 21.8.2021 ਤੋਂ ਵੇਲੰਟਰੀ
ਲਿਕਵੀਡੇਸ਼ਨ ਸ਼ੁਰੂ ਕੀਤੀ ਹੈ।

ਪ੍ਰਭਾਤ ਫੋਰਜਿਗ ਪ੍ਰਾਇਵੇਟ ਲਿਮਟਿਡ ਦੇ ਹਿੱਸੇਦਾਰਾਂ ਨੂੰ ਆਪਣੇ ਦਾਅਵੇ ਸਬੰਧੀ ਸਬੂਤ ਮਿਤੀ 20.9.2021
ਜਾਂ ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਲਿਕਵੀਡੇਟਰ ਨੂੰ ਲੜੀ ਨੰਬਰ 7 ਵਿਚ ਦਰਸਾਏ ਪਤੇ 'ਤੇ ਭੇਜਣ ਲਈ ਕਿਹਾ ਜਾਂਦਾ ਹੈ।
ਵਿੱਤੀ ਲੈਣਦਾਰ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਸਿਰਫ਼ ਇਲੈਕਟ੍ਰੋਨਿਕ ਸਾਧਨ ਰਾਹੀਂ ਹੀ ਪੇਸ਼ ਕਰਨ। ਹੋਰ ਸਾਰੇ ਹਿੱਸੇਦਾਰਕ
ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਨਿੱਜੀ ਰੂਪ, ਡਾਕ ਰਾਹੀਂ ਜਾਂ ਇਲੈਕਟ੍ਰੋਨਿਕ ਸਾਧਨ ਰਾਹੀਂ ਪੇਸ਼ ਕਰ ਸਕਦੇ ਹਨ।
ਬੂਠੇ ਜਾਂ ਗੁੰਮਰਾਹਕੁੰਨ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਪੇਸ਼ ਕਰਨ 'ਤੇ ਚੁਰਮਾਨਾ ਵੀ ਹੋ ਸਕਦਾ ਹੈ।

ਸੀਐਸ ਪਰਮਿੰਦਰ ਸਿੰਘ ਬੱਠਲਾ
ਲਿਕਵੀਡੇਟਰ

ਆਈਬੀਐਲਆਈ ਰਜਿ. ਨੰ. :

IBBI/IPA-002/IPN00217/

2017-18/10669

ਮਿਤੀ: 21.8.2021

ਸਥਾਨ: ਲੁਧਿਆਣਾ